## OFFICE OF THE PRICIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

## ORDER

In partial modification to this office order No.41620-41840/F.1(3)/Gaz/2022. Dated 30.05.2022, the following Committees are hereby re-constituted with immediate effect :-

S.No	Name of the Committee	Name of Judicial Officer	Designation
1	Committee regarding Non- Functional Pay Scale Rs. 5400	Sh. Vinay Kumar Gupta Principal District & Sessions Judge-cum- Spl. Judge (PC Act) (CBI) Rouse Avenue	Chairperson
		Sh. Gurdeep Singh District Judge (Commercial Court) (North- West)	Member
		Sh. Prashant Kumar, Special Judge (PC Act) (CBI) Rouse Avenue	Member
2	Committee for weeding out of Records to submit comprehensive report as to	Principal District & Sessions Judge (South)	Chairperson
	what is the time period for preservation of records under the Rules, the status of weeding out of records	Sh. Vimal Kumar Yadav Principal District & Sessions Judge (North)	Member
		Principal District & Sessions Judge (South-West)	Member
		Sh. Arul Verma Special Judge (NDPS) (South-East)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(GIRISH KATHPALIA)29.7.22

Principal District & Sessions Judge (HQs) Delhi 🕰

57065 - 103

/F.1(3)/Gaz/2022

## Sub:- Re-constitution of Committee.

Copy forwarded for information & necessary action to : -

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.

2. The Principal District & Sessions Judges, all court Complexes, Delhi/New Delhi/Rouse Avenue, Delhi.

 The Officers concerned.
 The Sr. AO(J)/AO(J)/Branch In-charge, Admn. Branch (I,II&III), Facilitation Branch, Recruitment/ Promotion Cell, Care Taking Branch (Central) Tis Hazari Courts, Delhi. 5. The P.S. to the undersigned.

The Website Committee of the Committee of

6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.

Principal District & Sessions Judge (HQs) Delhi A